



2026:AHC:13999

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19239 of 2025

Shreeman Narayan Dixit

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s) : Krishna Kumar, Soumyesh Dutt
Tripathi

Counsel for Respondent(s) : C.S.C., Krishna Kumar Chand

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2026

By way of the present correction application, correction has been sought in the order dated 09.01.2026 for deleting the date "14.11.2025" in para 5 line no. 2 and in para 13 line no. 1 while substituting it with "04.12.2025".

2. Learned Standing Counsel has no objection to the same.

3. Correction application is allowed.

4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

January 20, 2026

Rajesh